GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES)

LOK SABHA UNSTARRED QUESTION NO. 3895 (TO BE ANSWERED ON 17.07.2019)

TRANSPARENCY IN ADMINISTRATION

3895. SHRI RAVNEET SINGH BITTU:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has taken various measures to utilise technological intervention to bring transparency in the day-to-day administration;
- (b) if so, the details thereof;
- (c) whether the said measures are yielding the desired results in bringing transparency in the system of administration and if so, the details thereof;
- (d) whether the Government has made any assessment of the benefits to people and savings to exchequer by implementing the said measures to bring transparency; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) to (e): Yes Sir, Govt. of India has implemented various measures bringing technological intervention to bring transparency in the day to day administration such; such as, implementation of e-Office, e-Leave management system, Employee Information System, Smart Performance Appraisal Report Recording Online Window (SPARROW), Aadhar enabled Biometric Attendance System (AEBAS), Pension Sanction and Payment tracking System (Bhavishya), Public Financial Management System (PFMS), Government e-Market (GeM), Central Public Procurement Portal (CPPP), Foreign Visit Management System (FVMS), Web Responsive Pensioner's Service for pensioners etc. Various other information related to departments are available on the websites of the Departments.
 - 1. AEBAS- Aadhar Enabled Biometric Attendance enables real time and flawless monitoring of employee attendance thereby ensuring punctuality among employee,
 - 2. e-Office aims to usher in more efficient, effective and transparent inter-government and intra-government transactions and processes. It enhances transparency, assure data security and data.
 - 3. GeM: Government e-Market (GeM) provided rich listing products for individual categories of Goods Services, transparent and ease of buying and user-friendly dash board for buying and monitoring supplies and payment.

- 4. Currently, approximately 46.4 lakh tenders with estimated value of Rs.66.00 lakh crores are processed through Central Public Procurement Portal (CPPP) since inception till 30th June, 2019. During the month of June, 2019 around 1.12 lakh tenders worth Rs.1.02 lakh crores were processed on CPPP. Apart from this, procurement of more than Rs.18700.00 crore has been taken place through Government e-Marketplace (GeM) till its inception in 2016.
- 5. The Web Responsive Pensioner's Service is providing single point web solution for pensioners to obtain comprehensive information relating to status of the pensions processing and payment.
- 6. Foreign Visit Management System (FVMS) has been operational for regulating and ensuring efficient and effective foreign travel of officers of Government of India from the rank of Additional Secretary and above for obtaining the approval of the Screening Committee of Secretaries. The URL for the system is fvms.gov.in and all the Ministries / Departments are required to submit their proposal online on this website.
- 7. The CAG's Audit reports after they are tabled in the Parliament / Legislature, are uploaded on the website of CAG. Information related to the status of pension, GPF and Gazetted Entitlement cases are available on the websites of respective Account General's Office. This enables the concerned stakeholders and other visitors to view information relating to audit and accounts activities of the department.
